

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **04.09.2024** (WEDNESDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 323/2024 For Exemption IA No. 855/2024 For Stay IA No. 856/2024 For Condone Delay IA No. 857/2024 Delay in refiling IA No. 858/2024	Sri Ravichandra Textiles Pvt Ltd Vs Union Bank of India Asset Recovery Branch & Anr.	Mr. KC Krishnamoorthy	
2.	Comp App (AT) (CH) No. 58/2024 For Condone Delay IA No. 864/2024 For Direction IA No.865/2024 Delay in representation IA No. 866/2024	Gireesh Sanghi Vs Balaji Zippers Pvt Ltd & 10 Ors.	Mr. Yogesh Jagia	
3.	Comp App (AT) (CH) No. 59/2024 For Direction IA No. 868/2024 For Condone Delay IA No. 867/2024 Delay in representation IA No. 869/2024	Gireesh Sanghi Vs Maruthi Fasteners Pvt. Ltd. & 10 Ors.	Mr. Yogesh Jagia	
4.	Comp App (AT) (CH) (Ins) No. 260/2024 For Condone Delay IA No. 692/2024 For Exemption IA No. 693/2024	Meca Project Engineers Rep by its Proprietrix, KV Kanyakumari Vs Novus Green Energy Systems Ltd.	Mr. Pogulkonda Pratap	

5.	Comp App (AT) (CH) No. 52/2024 For Direction IA No. 794/2024	Amit Sanghi & 2 Ors. Vs Sanghi SEZ Pvt. Ltd. & 13 Ors.	Mr. Y Suryanarayana	Mr. Yogesh Jagia- R2
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For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App AT) (CH) (Ins) No.163/2024 For Stay IA No. 434/2024	Mr Virigneni Anjaiah Vs Pridhvi Asset Reconstruction and Securitisation Company Ltd. & 2 Ors.  <b>WITH</b>	Mr. Pogulakonda Pratap	Mr. Surya Teja SS Nalla- R1
7.	Comp App AT) (CH) (Ins) No. 164/2024 For Stay IA No. 435 /2024	Smt. Kadiyala Suneetha Vs Pridhvi Asset Reconstruction and Securitisation Company Ltd & 2 Ors.	Mr. Pogulakonda Pratap	Mr. Surya Teja SS Nalla- R1

For Directions

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	IA No. 838/2024 (For Restoration) in Comp App (AT) (CH) (Ins) No. 210/2024	Mr. DN Pratap Chowdary, Suspended Director of Naolin Infrastructure Pvt. Ltd. Vs Mr. Pankaj Bhattad & 2 Ors.	Mr. Anirudh Krishnan	

For Orders/Clarification

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	IA No. 02/2023 (For Additional docs.) In Comp App (AT) (CH) (Ins) 02/2023	Srei Equipment Finance Ltd. Vs M/s. Vijay Engineering Equipment India Pvt. Ltd.	Mr. Anant Merathia	Mr. Thriyambak J Kannan

10.	IA No. 1102/2023 (Additional docs.) in Comp App (AT) (CH) (Ins) No. 362/2023 For Urgent Listing IA No. 1106/2023 For Stay IA No. 1100 & 1101/2023 For Direction IA No. 1105/2023 For Exemption IA No. 1103 &1104/2023	S. Vasudevan, Suspended Director of M/s. Tuscan Consultants and Developers Pvt. Ltd. Vs IDBI Trusteeship Services Ltd. & Anr	Mr. Chandramouli Prabhakar	Mr. Angad Varma R1 Mr. Amir Bavani- R2
11.	IA No. 1064/2023 (For Additional docs.) in Comp App (AT) (CH) No. 77/2023 For Stay IA No. 1065/2023	Sasisri Extractions Ltd & 4 Ors. Vs Mr. M Srinivasa Rao & 6 Ors	Mr. Pramod Kumar	Ms. Manjula Devi- R1, R2, R4 & R6
12.	IA No. 295/2023 (For Additional docs) in Comp App (AT)(CH) (Ins) No. 81/2023 For Stay IA No. 294/2023 For Direction IA No. 870/2024	Phoenix ARC Pvt. Ltd. Vs Cherupushpam Films Pvt Ltd	Ms. Abitha Banu	Mr. Pradeep Joy
13.	IA No. 1455/2023 (For Condone Delay) In Comp App (AT) (CH) No. 119/2023 Interim relief IA No. 1454/2023	Mr. Gireesh Sanghi Vs M/s. Sanghi Filaments Pvt. Ltd & 10 Ors.	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan -R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf- R6-R8
14.	Comp App (AT) (CH) No. 112/2023 For Interim Relief IA No. 1387/2023	Gireesh Kumar Sanghi Vs S.K.K. Zippers &10 Ors  <b>WITH</b>	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf- R6- R8
15.	Comp App (AT) (CH) No. 118/2023 For Interim Relief IA No. 1453/2023	Mr. Gireesh Sanghi Vs M/s Sanghi Poly Zips Pvt. Ltd. & 10 Ors  <b>WITH</b>	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf- R6- R8

16.	IA No. 51/2024 (For Condone Delay) in Comp App (AT) (CH) No. 02/2024 For Interim Relief IA No. 50/2024	Gireesh Sanghi Vs Fancy Zippers Pvt. Ltd. & 10 Ors.	Mr. Yogesh Jagia	Mr. Saai Sudharsan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf- R6-R8
17.	IA No. 609/2023 (Condone Delay) & IA No. 608/2023 (For Delay in Representation) in Comp App (AT) (CH) (Ins) No. 189/2023	Dr. Devaiah Pagidipati Vs Bank of India & 4 Ors.	Mr. Y Suryanarayana	Mr. FB Benjamin George- R1 Mr. Surya Teja SS Nalla- R3 Mr. Varun Srinivasan- R4
18.	IA No.327/2023 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 93/2023 For Stay IA No.326/2023	Ansio Industries Pvt. Ltd. Vs CA Mahalingam Suresh Kumar & 2 Ors.  <b>WITH</b>	Mr. Dhruv Gupta	Mr. AG Sathyanarayana-R1 Mr. ML Ganesh- R2
19.	Comp App (AT) (CH) (Ins) No. 47/2023 For Stay IA No. 169 & 518/2023	Ansio Industries Pvt. Ltd. Vs CA Mahalingam Suresh Kumar Liquidator Sri Venkat Ram Spinners Pvt. Ltd & 2 Ors.	Mr. Dhruv Gupta	Mr. AG Sathyanarayana
20.	IA No.475/2022 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 217/2022	Stressed Assets Stabilization Fund Vs SPISYS Limited	Mr. Varun Srinivasan	
21.	IA No. 1215 & 1216/2023 (For Additional docs) & IA No.1314/2023 (To implead) in Comp App (AT) (CH) (Ins) No. 367/2023 For Directions IA No.1120/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd.  <b>WITH</b>	Mr. PK Panneer Selvam	Mr.A Karthikeyan

22.	IA No.529/2024 (Delay in filing Reply) in Comp App (AT) (CH) (Ins) No. 368/2023 To dispense with IA No.1121/2023 For Stay IA No.1123/2023 For Direction IA No.1122/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd & 4 Ors.	Mr. PK Panneer Selvam	Mr, A Karthikeyan R1, R3-R5 Mr. BSV Prakash Kumar- R2
23.	IA No. 409/2024 (Delay in representation) in Comp App (AT) (CH) (Ins) No. 154/2024 For Stay IA No. 408/2024 For Exemption IA No. 410/2024	Smt. Yarlagadda Padmavathi Vs State Bank of India & Anr.  <b>WITH</b>	Mr. Kumar Anurag Singh	
24.	IA No. 412/2024 (Delay in representation) in Comp App (AT) (CH) (Ins) No. 155/2024 For Stay IA No. 413/2024 For Exemption IA No. 411/2024	Smt. Yarlagadda Padmavathi Vs State Bank of India & Anr.  <b>WITH</b>	Mr. Kumar Anurag Singh	
25.	IA No. 414/2024 (Delay in representation) in Comp App (AT) (CH) (Ins) No. 156/2024 For Stay IA No. 417/2024 For Exemption IA No. 415 & 416/2024	Shri Yarlagadda Madhu Mohan Vs State Bank of India & Anr	Mr. Kumar Anurag Singh	
26.	IA No. 889/2023 (To implead) in Comp App (AT) (CH) (Ins) No. 134/2023 To Adv. Hg. IA No. 449/2023 For Stay IA No. 446 & 447/2023 For Directions IA No. 448/2023, 161/2024 For Exemption IA No. 450/2023	Sathya Moorthy Sai Prasad, Suspended Director of Ozone Projects Pvt. Ltd. Vs Shapoorji Pallonji and Company Pvt. Ltd. & Anr.  <b>WITH</b>	Mr. Chandramouli Prabhakar	Ms. Anusha Peri R1 Ms. Elamathi- R2

27.	Comp App (AT) (CH) (Ins) No. 197/2023	Kunnel Engineers & Contractors Pvt. Ltd. Vs Ozone Projects Pvt. Ltd.	Mr. Jerin Asher Sojan	M/s Tatva Legal
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For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28.	Comp App (AT) (CH) (Ins) No. 220/2023 For Stay IA No. 729/2023	Linen Art Pvt. Ltd. Vs Canara Bank & 3 Ors.	Ms. Tahura Anzar	Mr. ML Ganesh-R1
29.	Comp App (AT) (CH) (Ins) No. 278/2023 To Dispense with IA No. 852/2023	The Recovery Officer, Employees' Provident Fund Organization Vs Mr. G Gunasekaran, Liquidator, Sapphire Spinners India Pvt. Ltd.	Mr. PK Panneer Selvam	Mr. V Manivannan
30.	Comp App (AT) (CH) (Ins) No. 320/2023 For Stay IA No.977/2023	Punjab National Bank Vs Shri Shivadutt Bannanje, Liquidator of M/s Falcon Tyres Ltd. (In Liquidation) & Anr.	Mr. Varun Srinivasan	Mr. Raghuram Kadambi- R1 Mr. R Vishnu- R2
31.	Comp App (AT) (CH) No. 11/2024 For Stay IA No.170/2024	Springpeople Software Pvt. Ltd & 2 Ors. Vs Mr. Ravi Kaklasaria	Mr. Awanish Srivastava	Mr.RS Diwagar
32.	Comp App (AT) (CH) No. 31/2024 For Stay IA No. 613/2024	Insurance Regulatory and Development Authority of India Vs Shriram Life Insurance Company Limited	Mr. G. Vairava Subramaniam	Ms. Preeti Mohan

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
33.	TA (AT) No.6/2022 (CA (AT) No. 361/2018 IA No. 192/2018 For Exemption IA No. 1748/2018 For Stay IA No. 1749/2018)	Mr O. Arumugasamy Vs M/s T.R Mills Pvt. Ltd. & 15 Ors.  <b>WITH</b>	Mr. Pranav V Shankar	Mr. Aman Nalina Lingesh-R1-R4 Ms. R Apoorva-R5-R7 Mr. Praveen Kumar R10

34.	TA (AT) No.12/2022 (CA (AT) No. 259/2018	M Chandraprabha & 2 Ors. Vs Smt. M. Leela & 11 Ors. <b>WITH</b>	Mr. Sachin Priya Daniel	Mr. Aman Nalina R1- R4 Mr. Pranav V Shankar
35.	TA (AT) 13/2022 (CA (AT) No. 258/2018 For Stay IA No. 1196/2018)	Chandra Spinning & Weaving Mills Pvt. Ltd. & 3 Ors Vs Smt. M. Leela & 10 Ors. <b>WITH</b>	Mr. Sachin Priya Daniel	Mr. Aman Nalina Lingesht-R1-R4 Mr. Praveen Kumar R9 - R10 Mr. Pranav V Shankar
36.	TA (AT) No.16/2022 (CA (AT) No. 310/2018 For Stay IA No. 1353/2018 For Exemption IA No. 1359/2018)	Mr. M. Nagaraj Vs Smt. M. Leela & 13 Ors. <b>WITH</b>	Mr. Naman Jhabakh	Mr. Aman Nalina Lingesht-R1-R4 Mr. Sachin Priya Daniel- R6, R8- R10 Mr. Praveen Kumar R12 Mr. Pranav V Shankar
37.	TA (AT) No.19/2022 (CA (AT) No. 360/2018 For Direction IA No. 188/2018)	Mr. O Arumugasamy Vs Chandra Spinning and Weaving Mills Pvt. Ltd. & 15 Ors. <b>WITH</b>	Mr. Pranav V Shankar	Mr. Aman Nalina Lingesht- R1-R4 Mr. Praveen Kumar R9
38.	TA (AT) No.21/2022 (CA (AT) No. 277/2018 For Stay IA No. 1347/2018)	M.S Nagarathna & 3 Ors. Vs Smt. M Leela & 10 Ors. <b>WITH</b>	Mr. Naman Jhabakh	Mr. Aman Nalina Lingesht- R1-R4 Mr. Pranav V Shankar
39.	TA (AT) No.23/2022 (CA (AT) No. 309/2018 For Stay IA No. 1351/2018 For Exemption IA No. 1352/2018)	TR Mills Pvt & 5 Ors. Vs Smt. M. Leela & 8 Ors.	Mr. Naman Jhabakh	Mr. Aman Nalina Lingesht- R1-R4 Mr. Sachin Priya Daniel - R7-R9 Mr. Pranav V Shankar
40.	TA (AT) No.51/2021 (Comp App (AT) No. 102/2019 For Stay IA No. 1425/2019)	Spectrum Power Generation Ltd. & 3 Ors. Vs M. Kishan Rao & 42 Ors. <b>WITH</b>	Mr. Anando Mukherje	Mr. Rahul Unnikrishnan- R2b, R2c Mr. Yogesh K. Jagia R1, R2a, R2d, R5- R10
41.	TA (AT) No.52/2021 (Comp App (AT) No. 137/2019 For Stay IA No. 1767/2019)	Mr. M Kishan Rao & 9 Ors Vs Spectrum Power Generation Ltd & 37 Ors	Mr. Yogesh K Jagia Mr. Rahul Unnikrishnan Mr. Krishna Dev	Mr. Anando Mukherjee

42.	Comp App (AT) (CH) (Ins) No.152/2022 For Stay IA No.357/2022	Canara Bank Vs Vantage Machine Tools Pvt Ltd  <b>WITH</b>	Mr. ML Ganesh	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan
43.	Comp App (AT) (CH) (Ins) No.154/2022 For Stay IA No. 360/2022	Canara Bank Vs Vijaya Durga Green Fields Pvt Ltd.	Mr. ML Ganesh	Mr. Jerin Asher Sojan
44.	Comp App (AT) (CH) No. 21/2021 For Urgent Hearing IA No.263/2023	Ravi Kizhedath & Anr. Vs Hearts Malabar Clinical Solutions Pvt.Ltd. & 4 Ors	Mr. Bijoy P Pulipra	Dr. KS Ravichandran- R1- R3 Mr. Sankar P. Panicker- R4, R5
45.	Comp App (AT) (CH) No.48/2021 To Dispense with IA No. 554/2021 For Stay IA No. 553/2021	Balu Sridhar & 2 Ors Vs Simpson and Company Ltd. <b>WITH</b>	D. Peruman Saranyan	Mr. AR Ramanathan
46.	Comp App (AT) (CH) No.53/2021 For Exemption IA No. 612/2021 For Stay IA No. 613/2021	Mahendra Girdharilal Wadhvani & Anr Vs Simpson and Company Ltd. <b>WITH</b>	Mr. Kausik Chatterjee	Mr. AR Ramanathan
47.	Comp App (AT) (CH) No.60/2021	M.A.A. Annamalai & A. Ulagammai & 10 Ors Vs Simpson and Company Ltd. <b>WITH</b>	Mr. H. Karthik Seshadri	Mr. AR Ramanathan
48.	Comp App (AT) (CH) No.62/2021	M.A.A. Annamalai & A. Ulagammai & 10 Ors Vs Simpson and Company Ltd. <b>WITH</b>	Mr. H. Karthik Seshadri	Mr. AR Ramanathan
49.	Comp App (AT) (CH) No.10/2022 For Exemption IA No.109/2022	Dilip Kumar Jain & 7 Ors. Vs Simpson and Company Ltd	Mr. Kausik Chatterjee	Mr. AR Ramanathan
50.	Comp App (AT) (CH) (Ins) No.13/2022 For Exemption IA No. 28/2022	Mr. Yogesh Sethi Vs M/s. Aambis Food Products Pvt. Ltd	Mr. Yogesh Kumar Jagia	Mr. AK Balaji



51.	Comp App (AT) (CH) No. 60/2022 For Stay IA No 683/2022	Able Automobiles Pvt. Ltd. & 4 Ors Vs Smt. Rekha Singhal & 2 Ors.	Mr. Judy James	Dr. KS Ravichandran-R1
52.	Comp App (AT) (CH) No. 108/2022 For Stay IA No 917/2022 For Urgent Hearing IA No. 72/2023	Kandula Uttam Reddy & 2 Ors Vs Mr. D. Tej Kumar & 51 Ors	Mr. Anant Merathia	Mr. D Srinivasa Rao R2
53.	Comp App (AT) (CH) (Ins) No. 24/2023 For Stay IA No. 81/2023	LIC Housing Finance Ltd. Vs Buoyant Technology Constellations Pvt. Ltd.	Ms. Ankita Paul	Mr. Srinandan K

**02:00 PM**

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
54.	Comp App (AT) (CH) (Ins) No. 466/2023 For Exemption IA No. 1456/2023 For Stay IA No. 1458/2023	IDEB Grand Reality Pvt Ltd Vs Velayudham Jayavel & 2 Ors.	Mr. Aashutosh Srivatsava	Ms. Poornima Hatti R1 Mr. Srihari - R2 R3
55.	Comp App (AT) (CH) (Ins) No. 81/2024 For Stay IA No.240/2024	Bank Of Baroda Stressed Assets Management Branch & Anr. Vs Regional Provident Fund Commissioner & Anr.	Mr. B Dhanaraj	Mr. PK Panneer Selvam- R1 Ms. Rajalakshmi Varadharajan R2/Liquidator

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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